आयकर अपीलीय अधीकरण, **खंडपीठ गुवाहाटी** ,

IN THE INCOME TAX APPELLATE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

Before **Shri S.S.Godara, Judicial Member** and
Dr. A.L. Saini, Accountant Member

ITA No.81/Gau/2016 Assessment Year : 2012-13 **ITA No.140/Gau/2017** Assessment Year : 2014-15

M/s Sookerating Tea Estate Pvt. Ltd., Manav Kalyan Road, Tinsukia-786125 [**PAN No. AAECS 9335 F**]	**V/s**.	DCIT, Circle-2, Dibrugarh ACIT, Circle-2, Dibrugarh
अपीलार्थी /Appellant	..	प्रत्यर्थी/Respondent

अपीलार्थी की ओर से/By Appellant	Shri Ramesh Goenka, Sr. Advocate
राजस्व की ओर से/By Revenue	Shri Rabindro Singh, JCIT-DR
सुनवाई की तारीख/Date of Hearing	02-07-2019
घोषणा की तारीख/Date of Pronouncement	10-07-2019

आदेश /O R D E R

PER BENCH:-

These two assessee's appeals for assessment year(s) 2012-13 & 2014-15 calls into question of the Commissioner of Income Tax (Appeals)-Dibrugarh's separate orders dated 31.05.2016 & 31.05.2017 passed in case Nos TSK-43/2014-15 & CIT(A), Dibrugarh/10054/2016-17, involving proceedings u/s 143(3) of the Income Tax Act, 1961; in short 'the Act'.

2. Learned counsel states at bar that the assessee no more wishes to press for both these instant appeal(s). Learned Departmental Representative has not raised any objection.

3. These two assessee's appeal(s) are dismissed as withdrawn.

Order pronounced in the open court 10/07/2019

Sd/-	Sd/-
(लेखा सदस्य)	(न्यायिक सदस्य)
(A.L.Saini)	(S.S.Godara)
(Accountant Member)	(Judicial Member)

Guwahati,
*Dkp

दिनांकः- 10/07/2019 **गूवाहाठी ।**

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. आवेदक/Assessee-Shri Ratan Sharma, 6th Floor, Fatasil Ambari, Guwahati-9
2. राजस्व/Revenue-DCIT, Circle-3, R.No.714, 7th Floor, Aayakar Bhawan, G.S. Road Guwahati-781005
3. संबंधित आयकर आयुक्त गृवाहाठी / Concerned CIT Guwahati
4. आयकर आयुक्त- अपील / CIT (A) Guwahati
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, गूवाहाठी खंडपीठ / DR, ITAT, Guwahati
6. गार्ड फाइल / Guard file.

By order/आदेश से,

/True Copy/

Sr. Private Secretary (on tour)
आयकर अपीलीय अधिकरण,
गूवाहाठी ।